

LOK SABHA DEBATES

Vol. VII. First Day of the Third Session of Sixth Lok Sabha No. 1

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LOK SABHA

Monday, November 14, 1977/Kartika
23, 1899 (Saka)

The Lok Sabha met at Eleven of
the Clock

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Rooplal Soman (Bhilwara)

INTRODUCTION OF MINISTERS

THE PRIME MINISTER (SHRI MORARJI DESAI): I introduce: Shri Satish Agarwal, Minister of State in the Ministry of Finance, Shri Krishna Kumar Goyal, Minister of State in the Ministry of Commerce, Civil Supplies and Cooperation, Shri Ram Kinkar, Minister of State in the Ministry of Works and Housing and Supply and Rehabilitation, Kumari Abha Maiti, Minister of State in the Ministry of Industry, Shri Janeshwar Mishra, Minister of State in the Ministry of Petroleum and Chemicals and Fertilizers, Shri Fazlur Rehman, Minister of State in the Ministry of Energy, Shri Larang Sai, Minister of State in the Ministry of Labour and Parliamentary Affairs, Shri Narahari Prasad Sukhdeo Sai, Minister of State in the Ministry of Communications, Shri Sheo Narain, Minister of State in the Ministry of Railways, Shri Sher Singh, Minister of State in the Ministry of Defence, Shri Bhanu Pratap Singh, Minister of State in the Ministry of Agriculture and Irrigation, Shri Jagbir Singh, Minister of State in the Ministry of Information and Broadcasting, Dr. Ram Kirpal Sinha, Minister of State in the Ministry of Labour and
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2

Parliamentary Affairs, Shri Zulfiqar-ullah, Minister of State in the Ministry of Finance and Shrimati Renuka Devi Barakataki, Minister of State in the Ministry of Education, Social Welfare and Culture.

RESOLUTION RE: PROVIDENTIAL ESCAPE OF THE PRIME MINISTER IN AIR-CRASH NEAR JORHAT

MR. SPEAKER: As agreed to at a meeting which I held with Leaders of Parties and Groups on the 12th November, 1977, I place the following resolution before the House:

"That this House places on record its deep satisfaction and profound sense of relief and happiness on the providential escape of the Prime Minister, Shri Morarji, R. Desai, in the air crash near Jorhat, Assam, on the 4th November, 1977.

That this House further places on record its appreciation of the high sense of duty and patriotism displayed by the five members of the crew of the ill fated aircraft of the Indian Air Force, who laid down their lives in order to save the life of the Prime Minister, and conveys its heartfelt condolences to the members of the bereaved families."

I take it that the House agrees with this resolution.

The Resolution was adopted.

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members as we meet to-day after an interval of three months, it is my sad duty to inform

the House of the passing away of four of our former colleagues, Shri P. C. Karuthiruman, Shri K. K. Nayar, Kazi Syed Karimuddin and Shri Bhagwantrao A. Mandloi.

Shri P. G. Karuthiruman was a Member of Third Lok Sabha during the years 1962—67 representing Gobichettipalayan constituency of the erstwhile Madras State. He had been a member of the Madras Legislative Assembly during the years 1952—62 and of Tamilnadu Assembly during the years 1967—69. Keenly interested in the field of Agriculture, Shri Karuthiruman served as member of the National Food and Agricultural Organisation Liaison Committee of United Nations at New Delhi during the years 1954-56. He was also associated with several agricultural organisations in the country and won many prizes in crop competitions. Besides his interest in agriculture he was also a good Tamil writer and contributed articles to several magazines. He passed away at Coimbatore on the 5th August, 1977 at the age of 58.

Shri K. K. Nayar was a Member of the Fourth Lok Sabha during the years 1967—70 representing Bahraich constituency of Uttar Pradesh. Earlier he had been a Member of the U.P. Legislative Assembly during the years 1965-67. Before entering politics, Shri Nayar belonged to the Indian Civil Service and served with distinction in various capacities in the state of Uttar Pradesh. In 1952 he had sought voluntary retirement from the Indian Civil Service to join the legal profession. A man of great intellectual ability Shri Nayar had attained proficiency in as many as eleven Indian and foreign languages. He was also an all round sportsman. It was a rare coincidence that both he and his wife Shrimati Shakuntala Nayar were Members of Lok Sabha during 1967—70. Shri Nayar passed away at Lucknow on the 7th September, 1977 at the age of 70.

Kazi Syed Karimuddin was a Member of the Constituent Assembly of Indian from the erstwhile C.P. and

Berar Province during the years 1947—50. He also served as a Member of Rajya Sabha during the years 1954—58. Earlier he had been Member of Madhya Pradesh Legislative Assembly during the years 1947—52. He passed away at Hyderabad on the 29th September, 1977 at the age of 78.

Shri Bhagwantrao A. Mandloi was Member of the Constituent Assembly from the erstwhile C.P. and Berar Province during the years 1946—50. He was enrolled as an advocate in 1917, but he soon took to active politics. An eminent freedom fighter, he suffered imprisonment in 1940 and 1942. Starting from Presidentship of the civic body of Khandwa, he served as Member of C. P. and Berar Legislative Council from 1935—37 and later became Member of the State Assembly in 1937. He served as Minister of Revenue in Madhya Pradesh Government during the years 1956—62 and as Chief Minister of Madhya Pradesh during the years 1962-63. Shri Mandloi devoted his whole life to the service of the people and was actively associated with several educational and social organisations and institutions. He passed away at Khandwa on November 3, 1977 at the age of 85.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

SHRI MALLIKARJUN (Medak): Sir, I would like to say something about the harassment of Congress workers who have been put in jail after the vindictive arrest of Shrimati Indira Gandhi....

MR. SPEAKER: You are speaking without my permission. It will not be recorded. I have received a number of ordinary questions, short notice questions, notices under rule 377, calling attention notices and even adjournment motions on this subject. I am

considering as to how the matter should be dealt with without going into any *sub judice* question and in what way we could discuss the matter. Therefore, there is no need to hurry about it. I shall give my due consideration to it and try to give an opportunity to discuss it to the extent it is permissible under the rules. I do not want anybody to raise this matter at this stage.

SILENCE IN MEMORY OF CREW OF THE IAF AIRCRAFT

SHRI JYOTIRMOY BOSU (Diamand Harbour): I draw your attention to Direction No. 2 and at the same time draw your kind attention to the notice that I have given about the obituary reference to the five crew....

MR. SPEAKER: You have not taken my permission. It will not be recorded.

SHRI JYOTIRMOY BOSU: I have written to you, Sir.

MR. SPEAKER: You have written to me, but I have not yet permitted you. The matter will be considered.

SHRI JYOTIRMOY BOSU: I have not been told that you have refused to accept it.

THE PRIME MINISTER (SHRI MORARJI DESAI): He is an old member and he should know the procedure. This is Question Hour. He can raise it at the proper time. We cannot start the proceedings in this manner. I did not expect it from a senior member.

SHRI JYOTIRMOY BOSU: According to Direction No. 2, obituary reference comes before questions. I have given notice.

MR. SPEAKER: I have not yet allowed it.

SHRI JYOTIRMOY BOSU: Please give your ruling.

MR. SPEAKER: I will consider it and give it.

SHRI JYOTIRMOY BOSU: Tomorrow?

MR. SPEAKER: I do not know.

PROF. P. G. MAVALANKAR (Gandhinagar): Either we stand in silence today or we do not do it at all. It cannot be done tomorrow.

MR. SPEAKER: In order to avoid this debate already a reference has been made from the Chair about the matter.

SHRI JYOTIRMOY BOSU: We have to stand in silence to share the grief of the entire Defence Services over the demise of the five crew members in their attempt to save the life of the Prime Minister. They have committed suicide, Sir, if you understand.

SHRI YESHWANTRA CHAVAN (Satara): Though it looks rather unusual and unprecedented, I do not think we should miss this opportunity and this occasion when it has been mentioned that we stand in silence. I think we should do that.

SHRI SAMAR MUKHERJEE (Howrah): This is the sentiment of the House.

PROF. P. G. MAVALANKAR: Why not do this now and gracefully and quickly?

MR. SPEAKER: Now that there is a desire to stand in silence in the memory of the dead, let us all stand in silence.

SHRI JYOTIRMOY BOSU: Thank you, Sir.

The Members then stood in silence for a short while